

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:647
ANSWERED ON:21.02.2003
INFRASTRUCTURE EQUITY FUND
SUDARSANA E.M. NATCHIAPPAN

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the details about the banks and financial institutions which have invested in the infrastructure Equity Fund;
- (b) whether the Government have formulated any guidelines for the utilization of the Infrastructure Equity Fund; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBAADSUL):

(a) As reported by Reserve Bank of India (RBI) and Infrastructure Development Finance Company Ltd. (IDFC), the following Banks and FIs have given their in principle approval-After finalisation of documentation the investment will be received.

STATEMENT

S.No.	Institution	Amount
1.	IDFC	100 Crore
2.	LIC	100 Crore
3.	SBI	100 Crore
4.	GIC	10 Crore
	Total	310 Crore

IDFC is in dialogue with other investors such as Bank of Baroda, Union Bank of India and Punjab National Bank for their contribution.

(b) No, Sir.

(c) Does not arise.